

## Annexure – 5

Name of the corporate debtor: MAP Refoils India Ltd. Date of commencement of Liquidation : 25-01-2024; List of creditors as on: 28-03-2024

## List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under Verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in SCC, if applicable					
1	Gujarat State Tax Department	Gujarat Government	18.04.2022	7,95,09,055.00	6,78,46,649.00		No		0	0	0	1,16,62,406.00	
2	Employees Provident Fund Organisation		23.02.2024	1,13,510.00	-		No		-	-	1,13,510.00	-	No books of accounts available to verify the same
	<b>Total</b>			<b>7,96,22,565.00</b>	<b>6,78,46,649.00</b>	<b>0.00</b>		<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>1,13,510.00</b>	<b>1,16,62,406.00</b>	

**\*Admitted pursuant to the proviso of regulation 30 of IBBI (Liquidation Process) Regulations, 2016 and as per the records received from the erstwhile resolution professional of MAP Refoils India Ltd.**